

[English]

Imports of Fertilizers

481. SHRI SUBRAHMANYAM NELAVALA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Government have declared that Indian Agriculture could not afford to rely on large scale fertilizer imports;

(b) if so, whether in 1995-96, country produced 15 million tonnes of urea and imported 3.8 million tonnes, to bridge the demand and supply gap;

(c) whether any guidelines have been issued to improve the domestic production of fertilizers in the country; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICAL AND FERTILIZERS (SHRI SIS RAM OLA) : (a) to (d) The policy frame of the fertiliser sector aims at maximising the indigenous production with the constraints of availability of fertiliser raw materials and feedstocks.

In 1995-96, the domestic production of urea was 15,819 million tonnes and the imports amounted to 3.782 million tonnes.

The production plan for the year 1997-98 proposed for the fertiliser industry targets a 12% growth in nitrogen nutrient and 12.4% in phosphate nutrient over the estimated production in 1996-97.

Burmese Refugees

482. SHRI GEORGE FERNANDES : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether 12 Burmese refugees students were handed over to the Burmese military authorities by the Indian Government in August 1996;

(b) whether the students were granted refugee status by the UNCHR in Delhi; and

(c) if so, the reasons for handing over these student to the Burmese authorities ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) (a) to (c) Facts are being ascertained.

[Translation]

Cases of water and air pollution

483. SHRI PAWAN DIWAN :
SHRI KASHI RAM RANA :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the decisions in more than fifty per cent cases regarding water and air pollution have gone against the Pollution Control Board during the last three years;

(b) if so, the reasons therefor;

(c) whether the Government have conducted any review in this regard; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) As per statistical information provided by the Central Pollution Control Boards, out of 6565 cases filed by the State Pollution Control Boards in different courts, 1313 cases have been decided against the Pollution Control Boards and thus only twenty percent cases have gone against the Boards.

(b) to (d) Does not arise.

Open Sale of Wheat

484. SHRI JAI PRAKASH AGARWAL : Will the Minister of FOOD be pleased to state :

(a) whether the Government has sold wheat at concessional rates to some private companies for further sale/exports during the last three years; and

(b) if so, the quantity the rate at which the wheat was sold and the names of the buyer companies ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) and (b) No, Sir. FCI sells wheat to all including wholesalers, retailers, Roller Flour Mills, Chakki owners, Co-operatives, Super Bazar, State Civil Supplies Corporations, private buyers etc. at the prices fixed under open market sale scheme.

[English]

Forest Conservation Act, 1980

485. SHRI SOMJIBHAI DAMOR : Will the Minister of ENVIRONMENTS AND FORESTS be pleased to state :

(a) whether the Forest Conservation Act, 1980 applies to the State of Nagaland as a whole without deviation or exceptions; and

(b) if not, the extent of deviation in its application and the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROG. SAIFUDDIN SOZ) : (a) Yes, Sir.

(b) Does not arise.

Shortage of Urea in Andhra Pradesh

486. SHRI G.A. CHARAN REDDY : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :